

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CAs No.202/2017
IN
CP (IB) No.01/Chd/CHD/2017**

In the matter of:

M/s Hind Motors Ltd.

....Petitioner.

Present: Mr.Nishant Bhardwaj, Advocate for Mr.Arjun Pratap Atma
Ram, Advocate for petitioner.
Mr.Anil Kumar Aggarwal, Advocate for Ex-Director Ashish
M.Gupta, Respondent No.1.

List the matter along with CP (IB) No.06/Chd/CHD/2017 on

22.02.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 23, 2018.
Ashwani